

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P.No.201/2016
In
O.A. No.555/2016**

New Delhi, this the 12th day of January, 2017.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Pradeep Kumar Sirohi,
S/o Late Sh. Indrajit Singh Sirohi,
R/o H.No.6186, Modern Housing Complex,
Manimajra (U.T.), Chandigarh-160101
Aged about 65 years (D.O.B.-31.03.1951)

-Applicant.

(By Advocate: Ms.Jasvinder Kaur)

Versus

Dr. Hasmukh Adhiya
Revenue Secretary,
Ministry of Finance, Department of Revenue,
Central Board of Excise & Customs (CBEC),
North Block, New Delhi-110 001.

-Respondent.

(By Advocate: Shri Gyanendra Singh)

ORDER (ORAL)

By Mr. Justice Permod Kohli

Since the main OA is being considered for final disposal, no direction is required in the CP at this stage. The C.P. is disposed of.

**(NITA CHOWDHURY)
MEMBER (A)**

**(PERMOD KOHLI)
CHAIRMAN**

/kdr/

